

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 302/MP/2024

Subject : Petition filed under Regulations 20, 25 & 27 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 read with Regulation 26(9) Of CERC (Terms and Conditions Of Tariff) Regulations, 2014 for the order dated 4.1.2024 passed by this Commission In Petition No. 21/GT/2021.

Petitioner : PKCL

Respondent : UPCL and 6 Ors.

Date of Hearing : **29.1.2025**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri Shubhranshu Padhi, Advocate, PKCL

Record of Proceedings

During the hearing 'on admission,' the learned counsel for the Petitioner sought liberty to file an amended petition after the correction of certain typographical errors which had crept into the petition. This was permitted by the Commission.

2. The Petitioner shall file the amended petition as above on or before **17.2.2025**.
3. The Petition will be listed for 'admission' on **6.3.2025**.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

